

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-01-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Dr. K.S. Ravi Chandran, PES

↓  
S. Manjula Devi, ADV For P<sub>1</sub> to P<sub>4</sub>  
For R<sub>8</sub> & R<sub>9</sub>

*Manjula*

A. Srinivasan  
for Mr Bidhananay

for R<sub>7</sub> to R<sub>9</sub>

*AS*

SANDEEP KUMAR.

JERIN AHER

For  
CIBI VIDYU

For  
R<sub>1</sub> to R<sub>6</sub>

*(Signature)*

*(Signature)*

(5)

[TCP/106/2016]

**ORDER**

In view of typographical mistakes crept in the order dated 06.12.2018, suppressing the earlier order dated 06.12.2018, this Bench hereby directs the Registry to issue notice to P5 in view of the Vakalat given to the Professional appearing on behalf of the Petitioners is already being revoked by P5.

List this matter on **13.02.2019**.

*sd*

**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

*sd*

**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

knp